

LIFEBOATMEN'S (QUALIFICATIONS AND
CERTIFICATES) RULES, 1963

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Sir, I beg to lay on the Table, a copy of the Lifeboatmen's (Qualifications and Certificates) Rules, 1963 published in Notification No. G.S.R. 194 dated the 2nd February, 1963, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, See No. LT-994/63].

ANNUAL REPORTS OF THE INDIAN CENTRAL JUTE COMMITTEE, INDIAN CENTRAL COTTON COMMITTEE, INDIAN CENTRAL ARECANUT COMMITTEE AND THE INDIAN CENTRAL COCONUT COMMITTEE FOR THE YEAR 1961-62

साक्ष तथा कृषि मंत्रालय में राज्य मंत्री

(डा० राम सुभग सिंह) : अध्यक्ष महोदय, मैं निम्नलिखित रिपोर्टों की एक-एक प्रति टेबल पर रखने की इजाजत चाहता हूँ, १, २, ३ और ४, जैसी कि व इस में दर्ज है।

- (i) Annual Report of the Indian Central Jute Committee for the year 1961-62.

[Placed in Library, See No. LT-995/63].

- (ii) Annual Report of the Indian Centray Cotton Committee for the year 1961-62.

[Placed in Library, See No. LT-996/63].

- (iii) Annual Report of the Indian Central Arecanut Committee for the year 1961-62.

[Placed in Library, See No. LT-997/63].

- (iv) Annual Report of the Indian Central Coconut Committee for year 1961-62.

[Placed in Library, See No. LT-998/63].

3056(Ai) LSD—4.

ANNUAL REPORT OF INDIAN CENTRAL,
SUGARCANE COMMITTEE

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy of Annual Report of the Indian Central Sugarcane Committee for the year 1961-62. [Placed in Library, see No. LT-999/63].

12.02 hrs.

ELECTION TO COMMITTEE

NATIONAL SHIPPING BOARD

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): Sir, I beg to move the following:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, and the National Shipping Board Rules 1960, framed under the said Act, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 1st May, 1963."

Mr. Speaker: The question is:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, and the National Shipping Board Rules 1960, framed under the said Act, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 1st May, 1963."

The motion was adopted.